

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 795/2018

New Delhi, this the 3rd day of July, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. PRAVEEN MAHAJAN, MEMBER (A)**

M.C. Meena (Munesh Chand Meena)
Junior Engineer (Civil)
North Delhi Municipal Corporation,
Age 38 years
S/o Shri Sanvliya Meena
R/o C-22/A, Chattarpur Extn.,
New Delhi-110074. .. Applicant

(By Advocate: Shri Padma Kumar S.)

Versus

1. Commissioner,
North Delhi Municipal Corporation,
Dr. S.P. Mukherjee Civic Centre, 4th Floor,
J.L. Marg, New Delhi.
2. Deputy Commissioner,
North Delhi Municipal Corporation,
Office of Deputy Commissioner (CL Zone),
16, Rajpur Road,
Delhi-54. .. Respondents

(By Advocate: None)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

When this matter is taken up for hearing, the learned counsel for the applicant submits that the O.A. has been filed questioning the suspension and not reviewing the same, but now the

respondents have revoked the suspension of the applicant vide order dated 29.06.2018 and, hence, requests for disposal of the O.A. with a direction to the respondents to complete the disciplinary proceedings against the applicant within a reasonable period.

2. In the circumstances, the O.A. is disposed of and the respondents are directed to complete the departmental proceedings against the applicant within a period of four months from the date of receipt of a certified copy of this order. The applicant shall also cooperate in completion of the disciplinary proceedings within the said time. No order as to costs.

(PRAVEEN MAHAJAN)
Member (A)

(V. AJAY KUMAR)
Member (J)

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